The question was put and the motion was adopted.

SHRI A.D. SINGH: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2024 (amendment of articles 124, 148, 319 and 324 and insertion of new articles 220A and 309A)

SHRI A.D. SINGH: Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI A.D. SINGH: Sir, I introduce the Bill.

MR. DEPUTY CHAIRMAN: The Constitution (Amendment) Bill, 2024 (substitution of article 3). Shri Tiruchi Siva; not present. Now, the Right to Universal Basic Income Bill, 2024.

SOME HON. MEMBERS: Sivaji has come in.

MR. DEPUTY CHAIRMAN: We will take it up later. The Right to Universal Basic Income Bill, 2024.

The Right to Universal Basic Income Bill, 2024

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for universal basic income to all citizens and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.

The Constitution (Amendment) Bill, 2024 (substitution of article 3)

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I move for leave to introduce a Bill further to amend the Constitution of India.

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The question was put and the motion was adopted.

SHRI TIRUCHI SIVA: Sir, I introduce the Bill.

The Right to Old Age Care Bill, 2024

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for the right to old age care to all senior citizens in the country and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.

The Protection of Rights of Persons Affected by Natural Disaster Bill, 2024

DR. V. SIVADASAN (Kerala): Sir, I move for leave to introduce a Bill to provide for protecting the interests and rights of persons affected by the impact of recurring natural disasters due to climate change and other factors by constitution of a National Commission for Natural Disaster Affected Persons for the said purpose and for matters connected therewith or incidental thereto.

The question was put and the motion was adopted.

DR. V. SIVADASAN: Sir, I introduce the Bill.

The General Clauses (Amendment) Bill, 2024

DR. JOHN BRITTAS (Kerala): Sir, I move for leave to introduce a Bill further to amend the General Clauses Act, 1897.

The question was put and the motion was adopted.

DR. JOHN BRITTAS: Sir, I introduce the Bill.